



## HIGH COURT OF DELHI: NEW DELHI

No. 17/D-3/Gaz. IA/DHC/2026

Dated, the 04 May, 2026

### ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect.

S. No.	Name of the Officer	From	To	District to which allocated	Remarks
1.	Mr. Naresh Kumar Malhotra	District Judge (Commercial Court)-06, West, THC	District Judge (Commercial Court)-01, South Saket	South	In the Court earlier presided over by Ms. Savita Rao
2.	Mr. Prashant Kumar	ASJ(Electricity), North-West, Rohini	District Judge (Commercial Court)-06, West, THC	West	Vice Mr. Naresh Kumar Malhotra
3.	Mr. Tarun Sahrawat	ASJ-04+Special Judge (NDPS), South-East, Saket	District Judge (Commercial Court) (Digital)-07, South-East, Saket	South-East	In the Court earlier presided over by Ms. Nirja Bhatia
4.	Mr. Sudesh Kumar	District Judge (Commercial Court)-01, Shahdara, KKD	District Judge (Commercial Court)(Digital)-04, South, Saket	South	In the Court earlier presided over by Mr. Ajay Kumar Jain since retired
5.	Ms. Rekha	PO, Labour Court-07, RACC	District Judge (Commercial Court)-07, Central, THC	Central	In the Court earlier presided over by Mr. Mukesh Kumar Gupta
6.	Mr. Vivek Kumar Gulia	ASJ (Electricity), South, Saket	District Judge-04, South-East, Saket	South-East	Vice Mr. Pritam Singh
7.	Ms. Bhavna Kalia	Special Judge (NDPS)-01, South-West, Dwarka	District Judge-01, South-East, Saket	South-East	Vice Mr. Rahul Bhatia
8.	Mr. Dharmender Singh	District Judge-01, West, THC	PO (MACT)-01, South-West, Dwarka	South-West	In the Court earlier presided over by Mr. Rakesh Kumar Singh
9.	Mr. Abhishek Srivastava	District Judge-05, Central, THC	ASJ-06, Special Judge (POCSO), East, KKD	East	In the Court earlier presided over by Ms. Vasundhra Chhaunkar

10.	Mr. Rahul Bhatia	District Judge-01, South-East, Saket	Special Judge (NDPS)-01, South-West, Dwarka	South-West	Vice Ms. Bhavna Kalia
11.	Mr. Virender Singh	Special Judge (NDPS), Central, THC	PO, Labour Court-07, RACC	-	Vice Ms. Rekha
12.	Mr. Puneet Nagpal	On completion of training	Special Judge (NDPS), Central, THC	Central	Vice Mr. Virender Singh
13.	Mr. Sunil Choudhary	On completion of training	District Judge-01, West, THC	West	Vice Mr. Dharmender Singh
14.	Mr. Honey	On completion of training	ASJ-04+Special Judge (NDPS), South-East, Saket	South-East	Vice Mr. Tarun Sahrawat
15.	Mr. Kuljeevan Sidharth	On completion of training	ASJ(Electricity), North-West, Rohini	North-West	Vice Mr. Prashant Kumar
16.	Mr. Ranjeet Singh	On completion of training	ASJ(Electricity), South, Saket	South	Vice Mr. Vivek Kumar Gulia
17.	Mr. Virender Negi	On completion of training	District Judge-05, Central, THC	Central	Vice Mr. Abhishek Srivastava

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

Sd/-

(ARUN BHARDWAJ)  
REGISTRAR GENERAL

2659 - 2693

Endst. No. \_\_\_\_\_/D-3/Gaz.1A/DHC/2026

Dated, the 04, May, 2026

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.

7. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shammath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Director (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karakardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. The Hony. Secretary, Central Delhi Courts Bar Association, Rouse Avenue District Courts, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.



(RAJ KUMAR RAWAT)  
JOINT REGISTRAR (Gaz.-IA)

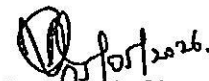
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.5(1)/Gaz/RACC/2026/ 11381-11413/C

Dated 05/05/2026  
At 11.10 AM.

Copy forwarded digitally for information and necessary action to:-

1. The Judicial Officer concerned, Rouse Avenue Court Complex, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge -cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
3. The Web-Site Committee, Tis Hazari Courts, Delhi.
4. The Chief Prosecutor, CBI/AGB, Rouse Avenue Court Complex, New Delhi.
5. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
6. The Hony. Secretary, Bar Association Rouse Avenue District Court, New Delhi.
7. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
8. The Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
9. The Executive Engineer-(Civil & Electrical) PWD, RACC, New Delhi.



(Dig Vinay Singh)  
Officer In-charge(Judicial)  
for Principal District & Sessions Judge-  
cum-Special Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi